

# **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

## **FORTY-FIFTH REPORT**

(Presented on 11.3.2013)

The Business Advisory Committee held a sitting on Thursday, the 7<sup>th</sup> March, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

(1) General Discussion on the Budget (General) for 2013-2014.	12 hours
(2) Discussion and Voting on Demands for Grants on Account (General) for 2013-2014.	May be discussed together
(3) Discussion and Voting on Supplementary Demands for Grants (General) for 2012-2013.	
(4) Discussion and Voting on Demands for Excess Grants (General) for 2010-2011.	

Contd...2/-

(5) General Discussion on Budget (Jharkhand) for 2013-2014.	2 hours
(6) Discussion and Voting on Demands for Grants (Jharkhand) for 2013-2014.	May be discussed together
(7) Discussion and Voting on Supplementary Demands for Grants (Jharkhand) for 2012-2013.	
(8) Consideration of Statutory Resolution seeking approval of the proclamation issued by the President of the 18th January, 2013 under Article 356(1) of the Constitution in relation to the State of Jharkhand.	

**NEW DELHI;**  
**7<sup>th</sup> March, 2013**  
**Phalgun 16, 1934 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**